

Annex 2

#### Master Circular on

### **Boards of Directors**

# Reviews to be submitted to the Board of Directors of primary (urban) co-operative banks

[Vide para 4]

## I. Monthly

- 1. (a) Funds Management
  - (b) Position regarding compliance with Cash Reserve/Statutory Liquidity Ratio
- 2. Trial Balance Income/Expenditure Statements
- 3. Comparative position of deposits/advances
- 4. Credit proposals sanctioned under delegated authority including Temporary Overdrafts
- Report on serious irregularities/frauds/misappropriation which have come to light during the month, if any
- 6. Comparative position of overdues

# II. Quarterly

1. Review of Deposit	April	July	October	January
Mobilisation/Target/	(1-3)	(4-6)	(7-9)	(10-12)
Achievement (bank as a whole)				

2. Branch-wise performance of deposits and advances - Targets/

--do--

3. Review of at least 25% of large borrowal accounts (Rs. 5 lakhs and above in case of nonscheduled banks and Rs. 10 lakhs and above in case of scheduled banks - All such accounts to be reviewed within a year) --do--

4. Review of recovery performance as also action against defaulters

--do--



5.Inter-branch Reconciliation/House-keeping position of branches		do		
<ul><li>6. Action taken on major frauds/ serious irregularities</li><li>7. Review of action taken on internal inspection reports and compliance</li></ul>	April (1-3)	July (4-6) do	October (7-9)	January (10-12)
8. Advances to directors/their relatives - observance of RBI guidelines	May (1-3)	August (4-6)	Novemb er (7-9)	February (10-12)
9. Advances to single party/ connected group - observance of RBI guidelines		do		
10. Review of Annual Business Plan	April (1-3)	July (4-6)	October (7-9)	January (10-12)
III. Half-yearly				
Review of capital expenditure vis-à-vis capital budget		January (7-12)		July (1-6)
2. Review of distribution of deposits/ advances and credit deposit ratio		February (7-12)		August (1-6)
3. Review of action taken on concurrent audit report		do		do
4. Review of action taken on the findings of RBI Inspection Report/ Statutory Audit Report		April (10-3)		October (4-9)
5. Review of priority sector/weaker section lendings		do		do
6. Review of performance in mobilisation of deposits under NRE/FCNR scheme		do		do
7. Review of Merchant Banking Business		do		do



8. Review of action taken on Audit/ Vigilance Committee of the Directors	do	do	
9. Review of Customer Service	May (10-3)	November (4-9)	
10. Review of securitydoarrangements		do	
11. Half-yearly working results/ Review of performance of branches - income and expenditure	ew of performance of (10-3) ches - income and		
IV. Annual			
Review of bad debts proposed to be written-off		(April)	
Report on frauds and action taken		(April)	
Review of foreign exchange business		(April)	
4. Review of donations made during the	. Review of donations made during the year		
5. Bank's Balance Sheet, Profit & Loss & Working results	(May)		
6. Review of loss making branches		(May)	
. Analysis of wide variations in expenditure heads		(May)	
8. Comprehensive note on income asset classification and provisioning to performing assets	(May)		
Review of human resources deve training of staff	(June)		
0. Review of mechanisation and computerization		(June)	
. Review of branch expansion/pending licences		(July)	
2. Review of Statutory Audit Report		(September)	
3. Review of Annual Business Plan		(February)	
(Note: 112 indicate the calend	dar months)		

e.g. 1 represent January. 12 represent December